

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 52 OF 2018 &  
IA NO. 581 OF 2018**

**Dated: 22<sup>nd</sup> May, 2018**

**In the matter of**

**M/s Vedanta Limited**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**....Appellant(s)**

**....Respondent(s)**

**ORDER**

The Bench did not assemble today. Hence, list the matter on **04.07.2018.**

PA / Court Master

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